

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
ORIGINAL APPLICATION NO.170/00212 /2017

DATED THIS THE 15th DAY OF JUNE 2017

HON'BLE SHRI JUSTICE HARUN-UL-RASHID, MEMBER(J)

HON'BLE SHRI P. K. PRADHAN, MEMBER(A)

M.Ganghadara Murthy,
S/o Mariyappa,
Aged 46 years,
W/a LDC,
Office of the Director Accounts(Posts),
Karnataka Circle,
Bangalore 560001
residing at No.17,
1st Main, 11th Cross,
Prashanth Nagar,
Bangalore-560072.

...Applicant

(By M/S Paanchajanya Associates)

Vs.

1. The Union of India,
Represented by the Secretary,
Department of Posts,
India.

2. The Accounts Officers,
Office of the Director Accounts(Posts),
Karnataka Circle,
Bangalore 560001

...Respondents

ORDER (ORAL)

JUSTICE HARUN-UL-RASHID MEMBER (J):

The learned counsel for the applicant seeks permission of this Tribunal to withdraw the OA. Permission granted. OA is dismissed as withdrawn. No order as to costs.

(P. K. PRADHAN)
MEMBER(A)

(JUSTICE HARUN-UL-RASHID)
MEMBER(J)

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